



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Jun/202324/3

DATED: 21/06/2023

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Jun/202324/3 dated 21/06/2023 of Norms Committee - VII for the year 2023-24 was held on 21/06/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Mahesh Kumar , Assistant Section Officer	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Omprakash sharma, Technical Consultant	C&PC
7	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00231673AM22
RA File Number	022404000115 AM21
Licence No and Date	0211000017/null
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	2 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	PAVAMAN POLY PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM REVIW00001490AM23		
RA File Number	072404000289 AM13		
Licence No and Date	0710091637/30/10/2012		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 5% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PU Coating of Aluminium Die Cast SHEAVE as per drawing PN 325-FA-052((The net weight of the export product is 5670 kgs.)) (Containing minimum of 1000 Kg of imported input)	378.0 NOS	TDI/POLYESTER Based prepolymer Imuthane 13-90A	1050. 0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	3 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	PAVAMAN POLY PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM REVIW00001492AM23		
RA File Number	072404000416 AM13		
Licence No and Date	0710092949/07/01/2013		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 5% wastage as under:-			
Export Item	Quantity	Import item	Quantity
36 Inches PU Coating of Aluminium Die Cast SHEAVE as per drawing PN 325-FA-052((EACH Aluminium Die Cast Net Wt.25.50 Kg.Total QTY. 500 Nos)) (Containing minimum of 2000 Kg of imported input)	12750.0 Kg	TDI/POLYESTER Based prepolymer Imuthane 13-90A	2100. 0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	4 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM REVIW00001977AM23
RA File Number	262404000002 AM19
Licence No and Date	2610012852/15/10/2018
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case	

Case No.	5 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705001035AM19
RA File Number	039404000895 AM19
Licence No and Date	0310826515/22/01/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeti ngNo.4/87 dated 19.06.2019. The committee decided to withdraw the case.	

Case No.	6 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705001093AM19
RA File Number	039404000985 AM19
Licence No and Date	0310826967/11/02/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeti ng No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.	

Case No.	7 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000444AM20
RA File Number	522404000038 AM20
Licence No and Date	5210043221/04/11/2019
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: A) Indigenous item IPA used in manufacturing the export item, separately in each licence. B) Stage wise wastage of IPA in the process.	

Case No.	8 / NC/7/MEET/Jun/202324/3
----------	----------------------------

Case Status	Case Approved		
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	018705000641AM20		
RA File Number	318304000165 AM20		
Licence No and Date	3110067717/17/03/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with NIL wastage as under:-			
Export Item	Quantity	Import item	Quantity
PP-2020 IKP2B-G1382 (PP compound containing 70% copolymer of PP)	235.0 MTS	POLYPROPYLENE BI870	164.5 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	9 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000802AM21
RA File Number	039404000332 AM21
Licence No and Date	0310837622/11/08/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was earlier approved in NC meeti ng No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.	

Case No.	10 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000849AM21
RA File Number	022404000072 AM21
Licence No and Date	0210210102/15/09/2020
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	11 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000875AM21
RA File Number	022404000088 AM21
Licence No and Date	0210210145/06/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	12 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000877AM21
RA File Number	039404000742 AM20
Licence No and Date	0310838776/07/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 0.7% wastage as under:-

Export Item	Quantity	Import item	Quantity
PVC Compound (Shoe Sole Grade)	200.0 MTS	PVC Resin	114.0 MTS
		Diocetyl Phthalate (DOP)	46.0 MTS
		Chlorinated Paraffins	12.0 MTS
		Calcium Carbonate	24.0 MTS

		Stabilizer	3.6 MTS
		Pigments	1.8 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	13 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000904AM21
RA File Number	022404000096 AM21
Licence No and Date	0210210180/22/10/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	14 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	018705000903AM21
RA File Number	522404000059 AM21
Licence No and Date	5210043573/23/10/2020
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: A) Indigenous item IPA used in manufacturing the export item, separately in each licence. B) Stage wise wastage of IPA in the process.	

Case No.	15 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023

HQ File Number	HQRNORM APPLY 00001524AM24		
RA File Number	NA		
Licence No and Date	0510415917/18/11/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 3.8% wastage as under:-			
Export Item	Quantity	Import item	Quantity
POWDER COATING RESIN (PCR) (having Total Net Con. of 175994.61 kg of Epoxy Resin, 244099.80 Kg of Polyester Resin and 128792.99 Kg of Titanium Di Oxide(POWDER COATING RESIN (PCR) having Total Net Co n. of 175994.61 kg of Epoxy Resin, 244099.80 Kg of Polyester Resin and 128792.99 Kg of Titanium Di Oxide)	700000.0 Kg	Epoxy Resin	182700.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	16 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00045770AM21
RA File Number	02AA04006398 AM21
Licence No and Date	0211000084/23/12/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	17 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00069609AM21
RA File Number	039404000643 AM21

Licence No and Date	0311000983/25/01/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-			
Export Item	Quantity	Import item	Quantity
Thermoplastic Tubing - C-Flex (374-125-2S)(OD - 0.25" ID - 0.125" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(374-250-2S)(OD - 0.50" ID - 0.25" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(374-375-4S)(OD - 0.625" ID - 0.375" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	18 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00073155AM21
RA File Number	02AA04008172 AM21
Licence No and Date	0211000235/29/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	19 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00073158AM21
RA File Number	02AA04008290 AM21
Licence No and Date	0211000243/29/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	20 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005855AM23
RA File Number	NA
Licence No and Date	3111000162/11/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with NIL wastage as under:-

Export Item	Quantity	Import item	Quantity
REINFORCED POLYPROPYLENE HYFIL GRANDE(REINFORCED POLYPROPYLENE HYF IL GRANDE) (Containing 82.22% PP)	347.0 MTS	POLYPROPYLENE	285.32 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00019886AM22
RA File Number	02AA04000995 AM22
Licence No and Date	0211000553/16/04/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	22 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	GRINDWELL NORTON LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00028969AM22		
RA File Number	03AA04032988 AM21		
Licence No and Date	0311003387/29/04/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-			
Export Item	Quantity	Import item	Quantity
Thermoplastic Tubing - C-Flex(OD - 1" ID - 0.750"(+/-0.012") Wall - 0.125"(+/-0.009"))	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(OD - 0.75" ID - 0.50" Wall - 0.125)	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(374-125-2S)(OD - 0.25" ID - 0.125" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(374-375-4S)(OD - 0.625" ID - 0.375" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	23 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00028968AM22
RA File Number	03AA04032986 AM21
Licence No and Date	0311003386/29/04/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-	

Export Item	Quantity	Import item	Quantity
Thermoplastic Tubing - C-Flex(OD - 1" ID - 0.750"(+/-0.012") Wall - 0.125"(+/-0.009"))	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(OD - 0.75" ID - 0.50" Wall - 0.125)	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(374-125-2S)(OD - 0.25" ID - 0.125" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
Thermoplastic Tubing - C-Flex(374-375-4S)(OD - 0.625" ID - 0.375" Wall - 0.125")	1 Kg	Thermo plastic C FLEX RESIN	1.05 Kg/Kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	24 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00135753AM22
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.12.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	25 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00137704AM22
RA File Number	08AA04014645 AM22
Licence No and Date	0811001979/13/07/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: Formulated Polyamido Amine Hardener (Brownish yellow liquid with amine like odour)

Qty.: 1 Kg

Import Items:

S.no.	Item description	Qty. recommended
1	Polyamide 140 / BB Amide 5033	0.182 kg
2	Polyamide 125 / BB Amide 5036	0.274 kg
3	Amino Ethyl Piperazine	0.040 kg
4	Phenol	0.040 kg
5	Methanol	0.040 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00169722AM22
RA File Number	52AA04013813 AM22
Licence No and Date	5211001219/24/08/2021

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:

- A) Indigenous item IPA used in manufacturing the export item, separately in each licence.
- B) Stage wise wastage of IPA in the process.

Case No.	27 / NC/7/MEET/Jun/202324/3
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023

and Date	
HQ File Number	HQRNORM APPLY 00172071AM22
RA File Number	10AA04008054 AM22
Licence No and Date	1011000515/27/08/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.	

Case No.	28 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00186592AM22
RA File Number	02AA04025819 AM22
Licence No and Date	0211001233/17/09/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	29 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00203178AM22		
RA File Number	05AA04088530 AM22		
Licence No and Date	0511005202/05/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PE COMPOUND (PX)(PE COMPOUND (PX))	1 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.9826 Kg
		ETHYLENE VINYL ACETATE	0.0226 Kg

		(EVA)	
		DI CUMYL PEROXIDE (DCP)	0.0200 Kg
		ANTIOXIDANT (TBM 06)	0.0046 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	30 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00203507AM22
RA File Number	05AA04088543 AM22
Licence No and Date	0511005221/05/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-

Export Item	Quantity	Import item	Quantity
PE COMPOUND(PE COMPOUND)	1 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.824 Kg
		ETHYLENE VINYL ACETATE (EVA)	0.1751 Kg
		SILANE VTMO	0.01957 Kg
		DI CUMYL PEROXIDE (DCP)	0.00721 Kg
		ANTIOXIDANT (TBM 06)	0.00412 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	31 / NC/7/MEET/Jun/202324/3
----------	-----------------------------

Case Status	Case Deferred
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00207100AM22
RA File Number	31AA04027794 AM22
Licence No and Date	3111000600/08/10/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 04.03.2022. 1. Complete material balance between import and export taking in to account wa stage and indigenous input Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	32 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00219920AM22		
RA File Number	05AA04092778 AM22		
Licence No and Date	0511005523/21/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
POLYPROPYLENE MASTERBATCH BLACK(POLYPROPYLENE MASTERBATCH BLACK)	1 Kg	POLYPROPYLENE	0.615 Kg
		CARBON BLACK	0.3924 Kg
		BROMINATED EPOXY RESIN	0.0196 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	33 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00221572AM22		
RA File Number	05AA04092919 AM22		

Licence No and Date	0511005567/22/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PE COMPOUND (PX)(PE COMPOUND (PX))	1 Kg	LOW DENSITY POLYETHYLENE (LDPE)	0.9826 Kg
		ETHYLENE VINYL ACETATE (EVA)	0.0228 Kg
		DI CUMYL PEROXIDE (DCP)	0.0200 Kg
		ANTIOXIDANT (TBM 06)	0.0046 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	34 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00227920AM22
RA File Number	03AA040110789 AM22
Licence No and Date	0311007975/27/10/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert. The committee decided to defer the case for further examination.	

Case No.	35 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00229225AM22
RA File Number	05AA04092993 AM22
Licence No and Date	0511005693/28/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-

Export Item	Quantity	Import item	Quantity
PE COMPOUND (SEM)(PE COMPOUND (SEM))	1 Kg	LOW DENSITY POLYETHYLENE (LDPE)	0.2595 Kg
		ETHYLENE VINYL ACETATE (EVA)	0.3440 Kg
		CARBON BLACK	0.3978 Kg
		BROMINATED EPOXY RESIN	0.0089 Kg
		NITRILE BUTADIENE RUBBER	0.0199 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	36 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00257667AM22
RA File Number	02AA04033676 AM22
Licence No and Date	0211001525/18/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	37 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00289567AM22
RA File Number	02AX04000018 AM22
Licence No and	0211001680/17/12/2021

Date	
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	38 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	ITC LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00299977AM22		
RA File Number	04AX04000053 AM22		
Licence No and Date	0411002253/28/12/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Printed flexible packaging material of multilayers of relevant substrate (Four layer containing 19% Aluminum Foil and 47% LLDPE)	192.0 MTS	ALUMINIUM FOIL	42000.0 Kg
		GRANULES LLDPE	70000.0 Kg
NOTE: Wastage allowed for Aluminum foil is 15% and for LLDPE is 20%			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	39 / NC/7/MEET/Jun/202324/3
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm has requested to withdraw the application	

vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.

Case No.	40 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00318586AM22
RA File Number	02AX04000064 AM22
Licence No and Date	0211001805/14/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	41 / NC/7/MEET/Jun/202324/3
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00330848AM22
RA File Number	10AX04000039 AM22
Licence No and Date	1011000821/25/01/2022
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.	

Case No.	42 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00334468AM22
RA File Number	03AX04000743 AM22
Licence No and Date	0311010959/28/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert. The committee decided to defer the case for further examination.	

Case No.	43 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00334471AM22
RA File Number	03AX04000740 AM22
Licence No and Date	0311010960/28/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert. The committee decided to defer the case for further examination.	

Case No.	44 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00340476AM22
RA File Number	03AX04000988 AM22
Licence No and Date	0311011078/02/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	45 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00340707AM22
RA File Number	07AX04000309 AM22
Licence No and Date	0711003132/02/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	46 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	LUMBINI INC

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00346320AM22
RA File Number	26AX04000016 AM22
Licence No and Date	2611000451/07/02/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 12.10.2022. 1.Complete technical details as per annexure to appendix 4E Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	47 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00348256AM22
RA File Number	03AA040129085 AM22
Licence No and Date	0311011232/09/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Quantity of compounding material used with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	48 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	ITC LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00357317AM22		
RA File Number	04AX04000217 AM22		
Licence No and Date	0411002653/16/02/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

Printed flexible packaging material of multilayers of relevant substrate (Four layer containing 19% Aluminum Foil and 47% LLDPE)	612.0 MTS	ALUMINIUM FOIL	134000.0 Kg
		GRANULES LLDPE	223000.0 Kg

NOTE: Wastage allowed for Aluminum foil is 15% and for LLDPE is 20%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00362271AM22
RA File Number	02AX04000158 AM22
Licence No and Date	0211001995/21/02/2022

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 18.08.2022.

1. Complete technical details as per annexure to appendix 4E.

Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).

Case No.	50 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00371623AM22
RA File Number	34AX04000296 AM22
Licence No and Date	3411001880/01/03/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	51 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00374167AM22
RA File Number	05AX04000980 AM22
Licence No and Date	0511010644/03/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda defer the case for further examination.	

Case No.	52 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	KEY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00381786AM22
RA File Number	03AX04001572 AM22
Licence No and Date	0311012517/10/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	53 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00401719AM22
RA File Number	02AX04000213 AM22
Licence No and Date	0211002190/25/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	54 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00406017AM22
RA File Number	05AX04001318 AM22
Licence No and Date	0511011440/29/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 01.06.2022. 1. In Appendix 4E of the application, the indigenous items have not been indicated. 2. In 4 E, recoverable wastage has been shown, therefore, their details with whether t hese are disposed of or reuse in the system. If disposed of, then to give their value with invoice/s. 3. Reason for asking for a very high quantity of Rubber Chemicals compared to SION f ixed at A: 1717 for the export of the same item. Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	55 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	PIDILITE INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00409695AM22		
RA File Number	039504001035 AM19		
Licence No and Date	0311013515/31/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under:-			
Export Item	Quantity	Import item	Quantity
BUTYL ACRYLATE AND STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS (56+/- 1% STABILIZED BY EMULSIFIER. (PIDICRYL 7400))	87000.0 Kg	BUTYL ACRYLATE	34539.0 Kg
		STYRENE	13363.2 Kg
		ACRYLAMIDE	904.8 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	56 / NC/7/MEET/Jun/202324/3
----------	-----------------------------

Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000162AM23
RA File Number	03AX04000095 AM23
Licence No and Date	0311013760/11/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete calculation for the requirement of Coating chemicals on PP film, indicating net content and wastage. 2. Production of the Export item vis a vis consumption of all the raw materials for the last three years duly certified by CA. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Jun/202324/3
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000233AM23
RA File Number	10AX04000015 AM23
Licence No and Date	1011001042/13/04/2022
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.	

Case No.	58 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000348AM23
RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished	

the information against the following DL issued to the firm dated 12.05.2022.

1. Complete technical details as per annexure to appendix 4E

Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).

Case No.	59 / NC/7/MEET/Jun/202324/3
Case Status	Case Rejected
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000588AM23
RA File Number	03AX04000388 AM23
Licence No and Date	0311014486/05/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	60 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000704AM23
RA File Number	02AX04000068 AM23
Licence No and Date	0211002386/11/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	61 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000821AM23
RA File Number	02AX04000089 AM23
Licence No and Date	0211002413/18/05/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	62 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	ITC LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000945AM23
RA File Number	04AX04000167 AM23
Licence No and Date	0411003349/23/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Printed flexible packaging material of multilayers of relevant substrate (Four layer containing 19% Aluminum Foil, 13% BOPA Film and 47% LLDPE)	114.0 MTS	ALUMINIUM FOIL	24922.0 Kg
		GRANULES LLDPE	41000.0 Kg
		BOPA FILM	10000.0 Kg

NOTE: Wastage allowed for Aluminum foil and BOPA Film is 15% and for LLDPE is 20%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Jun/202324/3
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM REVIW00004472AM23
RA File Number	10AX04000063 AM23
Licence No and Date	1011001144/25/05/2022

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.

Case No.	64 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	ITC LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00001159AM23		
RA File Number	04AX04000205 AM23		
Licence No and Date	0411003407/02/06/2022		
Norms Committee Decision:			
. The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Printed flexible packaging material of multilayers of relevant substrate (Four layer containing 19% Aluminum Foil, 13% BOPA Film and 47% LLDPE)	114.0 MTS	ALUMINIUM FOIL	24922.0 Kg
		GRANULES LLDPE	41000.0 Kg
		BOPA FILM	10000.0 Kg
NOTE: Wastage allowed for Aluminum foil and BOPA Film is 15% and for LLDPE is 20%			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	65 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00001251AM23
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 15.05.2023.	
1. Specific name of import item 5 with its catalog and end use.	
2. % Non-volatile matter in export.	
Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	66 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00001252AM23
RA File Number	34AX04000181 AM23
Licence No and Date	3411002359/07/06/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 15.05.2023. 1. Specific name of import item 5 with its catalog and end-use 2. % Non-volatile matter in export Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	67 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00001279AM23
RA File Number	34AX04000174 AM23
Licence No and Date	3411002365/08/06/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 15.05.2023. 1. Specific name of import item 6 with its catalog and end-use. 2. % Non-volatile content in export. Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	68 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00001305AM23
RA File Number	05AX04000727 AM23
Licence No and	0511013140/10/06/2022

Date	
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 15.05.2023. 1. Reason for not indicating quantity of white filler indigenous material (rawmaterial) in the 4 E Annexure. 2. To give composition in the COA report of the export item. 3. Production vis-à-vis consumption of all the raw materials for the last three years duly certified by Chartered accountant. Hence, the Committee decided to defer the case. (Reminder letter issued on 26.06.2023).	

Case No.	69 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00001334AM23
RA File Number	26AX04000019 AM23
Licence No and Date	2611000617/13/06/2022
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. Composition of Rubber Compound separately for each type of export item. 2. Reason for higher wastage of raw materials in making export items	

Case No.	70 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	ITC LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00001516AM23		
RA File Number	04AX04000253 AM23		
Licence No and Date	0411003487/20/06/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

Printed flexible packaging material of multilayers of relevant substrate (Four layer containing 19% Aluminum Foil, 13% BOPA Film and 47% LLDPE)	137.0 MTS	ALUMINIUM FOIL	29952.0 Kg
		GRANULES LLDPE	49000.0 Kg
		BOPA FILM	12000.0 Kg

NOTE: Wastage allowed for Aluminum foil and BOPA Film is 15% and for LLDPE is 20%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00002042AM23
RA File Number	26AX04000028 AM23
Licence No and Date	2611000637/14/07/2022
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: - Composition of Rubber Compound separately for each type of export item. - Reason for higher wastage of raw materials in making export items.	

Case No.	72 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00002218AM23
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: Reason for asking PBD Cobalt /Nickel, PBD (Neodymium) metal in place of salt of metal which is generally used in the manufacturing Tyres and to justify the quantity of metal asked for, in the manufacturing tyre	

2. Reason for asking for higher wastage of raw materials in making export items.

Case No.	73 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00002382AM23
RA File Number	02AX04000239 AM23
Licence No and Date	0211002783/01/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	74 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	JAYSHRI PROPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00002404AM23		
RA File Number	08AX04000736 AM23		
Licence No and Date	0811005671/02/08/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
EVOH BASED(PRINTED/ NON PRINTED PE FILM)	1 Kg	LINEAR LOW DENSITY POLYTHYLENE Q1018 H/Q1018N	0.3675 Kg
		LOW DENSITY POLYETHYLENE LOTERENE FE8004	0.2625 Kg
		EVAL RESIN F171B/ EVAL	0.105 Kg

		RESINF101B 25BE	
		EXCEED 1018MK ETHYLENE ALPHA OLEFIN COPOLYMER	0.315 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	75 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00004234AM23
RA File Number	02AX04000434 AM23
Licence No and Date	0211003302/09/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	76 / NC/7/MEET/Jun/202324/3
Case Status	Case Withdrawn
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00004883AM23
RA File Number	03AX04004411 AM23
Licence No and Date	0311019850/08/12/2022
Norms Committee Decision:	
This is a duplicate file generated due to a glitch in the software. therefore, the committee decided to withdraw the case.	

Case No.	77 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00004883AM23
RA File Number	03AX04004411 AM23
Licence No and Date	0311019850/08/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polyester Polyol (Voralast GF 422)	1 Kg	Adipic Acid	0.7283 Kg
		Diethylene Glycol	0.2387 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005255AM23
RA File Number	03AX04004743 AM23
Licence No and Date	0311020247/23/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.240

		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
		13	RUBBER CHEMICAL :ACCELERATOR	0.528
		14	RUBBER CHEMICAL :RETARDERS	0.089
		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334

		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Number)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005304AM23
RA File Number	03AX04004744 AM23
Licence No and Date	0311020281/26/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description(Import)	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398

forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 4,500,000.00 kgs)	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.240
	6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
	8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
	9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
	10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
	11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
	12	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
	13	RUBBER CHEMICAL :ACCELERATOR	0.528
	14	RUBBER CHEMICAL :RETARDERS	0.089
	15	ZINC OXIDE	1.782
	16	STEARIC ACID	1.075

		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Number)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005303AM23

RA File Number	03AX04004745 AM23			
Licence No and Date	0311020280/26/12/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty.	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,300,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.382
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.414
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.918
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.076

		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.001
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.946
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.924
		16	RUBBER CHEMICAL :ACCELERATOR	0.596
		17	RUBBER CHEMICAL :RETARDERS	0.102
		18	ZINC OXIDE	1.908
		19	STEARIC ACID	1.089
		20	MICROCRYSTALLINE PETROLEUM WAX	0.806
		21	PRECIPITATED SILICA	0.256
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
		23	PETROLEUM TACKIFIER RESIN	0.001

		24	PHENOLIC TACKIFIER RESIN	0.576
		25	INSOLUBLE SULPHUR	0.125
		26	SILANE COUPLING AGENT	0.031
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002
		28	PROCESSING ADDITIVES	0.479
		29	HOMOGENIZING AGENT	0.095
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Quantity in Numbers)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005302AM23
RA File Number	03AX04004746 AM23
Licence No and Date	0311020279/26/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Qty	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339

		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.				

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005320AM23
RA File Number	03AX04004758 AM23
Licence No and Date	0311020295/27/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166

	8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
	9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
	10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
	11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
	12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
	13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
	14	RUBBER CHEMICAL :ACCELERATOR	0.678
	15	RUBBER CHEMICAL :RETARDERS	0.122
	16	ZINC OXIDE	1.775
	17	STEARIC ACID	0.881
	18	MICROCRYSTALLINE PETROLEUM WAX	0.872
	19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND	4.030

			ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005312AM23
RA File Number	03AX04004749 AM23
Licence No and Date	0311020290/27/12/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE	2.698

			18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422

		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	84 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005384AM23
RA File Number	08AX04001592 AM23
Licence No and Date	0811006860/28/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Wastage at each stage of manufacturing justifying 20% wastage. 2. Chemical name, function, and catalogue of import items no. 2 and 3. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	85 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005429AM23

RA File Number	03AX04004750 AM23			
Licence No and Date	0311020344/30/12/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty	S. No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134

		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535

		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. For the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	AUTOMARK INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005830AM23
RA File Number	50AX04000091 AM23
Licence No and Date	5011000768/19/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item; Reflective/Raised Pavement Marker (RPM)/ Road Stud/ i-lite (with Shank) (500000 Nos) using ABS and PlexiGlass

Qty.: 70500.0 Kg

Import Items:

S.No.	Item description	Qty. recommended
1	ABS Acrylonitrile Butadiene Styrene (granules)	63400.0 KG.

		.
2	Hi impact PMMA Plexiglas zk6BR Clear (Poly Methyl Methacrylate	7000.0 Kg.
3	Pigment	100.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	AUTOMARK INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00005829AM23
RA File Number	50AX04000090 AM23
Licence No and Date	5011000767/19/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item; Reflective/Raised Pavement Marker (RPM)/ Road Stud/ i-lite (without Shank) (500000 Nos)

Qty.: 61000.0 Kg

Import Items:

S.No.	Item description	Qty. recommended
1	ABS Acrylonitrile Butadiene Styrene (granules)	53910.0 KG.
2	Hi impact PMMA Plexiglas zk6BR Clear (Poly Methyl Methacrylate	7000.0 Kg.

3	Pigment	90.0 Kg
---	---------	---------

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00006046AM23
RA File Number	03AX04005353 AM23
Licence No and Date	0311021105/02/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	20.919
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.001
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR)	1.789

			/ BROMO BUTYL RUBBER (BIIR)	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.481
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.009
		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
		14	RUBBER CHEMICAL :ACCELERATOR	0.701
		15	RUBBER CHEMICAL :RETARDERS	0.039
		16	ZINC OXIDE	2.460
		17	STEARIC ACID	0.447
		18	MICROCRYSTALLINE PETROLEUM WAX	0.635

		19	PRECIPITATED SILICA	1.583
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.138
		21	PETROLEUM TACKIFIER RESIN	0.443
		22	PHENOLIC TACKIFIER RESIN	0.639
		23	INSOLUBLE SULPHUR	0.471
		24	SILANE COUPLING AGENT	0.277
		25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
		26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
		27	PROCESSING ADDITIVES	0.259
		28	HOMOGENIZING AGENT	0.744
		29	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)	0.075
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114

		32	BLADDERS (in Numbers)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	AUTOMARK INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00006107AM23
RA File Number	50AX04000095 AM23
Licence No and Date	5011000786/06/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item; BlendMark-Resin (Hydrocarbon Resin Blended with Pigments and additives for road surface coating)(*Solid Resin content 50%, Pigment content- 36.21%*)

Qty.: 200 MT

Import items

S. no.	Item description	Qty. recommended
1	Hydrocarbon Resin	100 MT
2	Titanium Dioxide (Rutile)	72.42 MT
3	Ethylene Vinyl Acetate (EVA)	Deleted (Indigenous item)
4	PE Wax (PR-700)/Finawax C (T)	Deleted (Indigenous item)
5	Stearic Acid	Deleted (Indigenous item)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	90 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00006449AM23
RA File Number	03AX04005678 AM23
Licence No and Date	0311021574/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert . The committee decided to defer the case for further examination.	

Case No.	91 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00006431AM23
RA File Number	03AX04005560 AM23
Licence No and Date	0311021552/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	92 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00006710AM23
RA File Number	03AX04005858 AM23
Licence No and Date	0311021857/02/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity in Kg
Unsaturated Polyester Resin	1 Kg	Phthalic Anhydride	0.2877
		Maleic Anhydride	0.2500
		Monoethylene Glycol	0.05218
		Propylene glycol	0.18456
		Styrene Monomer	0.24985
		Isophthalic Acid	0.02803
		Other Additives (Indigenous)	Not Allowed (Indigenous shown)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	93 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00006987AM23
RA File Number	03AX04006048 AM23
Licence No and Date	0311022165/15/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind	100 kgs	1	NATURAL RUBBER-SMOKED	20.919

used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)			SHEETS (RSS)	
	2		NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
	3		SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
	4		SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
	5		SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.001
	6		HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.789
	7		CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8		7A) CARBON BLACK FEED STOCK (CBFS)	45.481
	9		NYLON TYRE CORD FABRIC (DIPPED)	0.009
	10		STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
	11		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
	12		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447

		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
		14	RUBBER CHEMICAL :ACCELERATOR	0.701
		15	RUBBER CHEMICAL :RETARDERS	0.039
		16	ZINC OXIDE	2.460
		17	STEARIC ACID	0.447
		18	MICROCRYSTALLINE PETROLEUM WAX	0.635
		19	PRECIPITATED SILICA	1.583
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.138
		21	PETROLEUM TACKIFIER RESIN	0.443
		22	PHENOLIC TACKIFIER RESIN	0.639
		23	INSOLUBLE SULPHUR	0.471
		24	SILANE COUPLING AGENT	0.277
		25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
		26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
		27	PROCESSING ADDITIVES	0.259

		28	HOMOGENIZING AGENT	0.744
		29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.075
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (in Numbers)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	94 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00007226AM23
RA File Number	03AX04006215 AM23
Licence No and Date	0311022493/27/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.

Case No.	95 / NC/7/MEET/Jun/202324/3
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00007227AM23

RA File Number	03AX04006218 AM23
Licence No and Date	0311022494/27/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and file has been sent to the technical expert (C&PC). The committee decided to defer the case for further examination.	

Case No.	96 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00007290AM23		
RA File Number	03AX04006307 AM23		
Licence No and Date	0311022558/29/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity in Kg
Polyether Polyol (Exapol SOR 445N)	1 Kg	Propylene Oxide	0.7506 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	97 / NC/7/MEET/Jun/202324/3		
Case Status	Case Approved		
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023		
HQ File Number	HQRNORM APPLY 00007309AM23		
RA File Number	03AX04006311 AM23		
Licence No and Date	0311022583/30/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity in Kg

Polyether Polyol (Exacol G 632)	1 Kg	Propylene Oxide	0.653 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	98 / NC/7/MEET/Jun/202324/3
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202324/ 3 and 21/06/2023
HQ File Number	HQRNORM APPLY 00000029AM24
RA File Number	03AX04006298 AM23
Licence No and Date	0311022671/06/04/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity in Kg
Unsaturated Polyester Resin	1 Kg	Phthalic Anhydride	0.2877 Kg
		Maleic Anhydride	0.2500
		Monoethylene Glycol	0.05218
		Propylene glycol	0.18456
		Styrene Monomer	0.24985
		Isophthalic Acid	0.02803
		Other Additives (Indigenous)	Not Allowed (Indigenous shown)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

